

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Yes, Sir.

(b) and (c). The matter is under examination of the Goa Administration.

**Pension for Retired P.&T. Employees, Goa**

**7632. Shri Sequelra:**  
**Shri Kameshwar Singh:**

Will the Minister of Communications be pleased to state:

(a) the number of P.&T. Employees in Goa who have retired but have not commenced receiving their pensions;

(b) the reasons for the delay; and

(c) the action taken by Government in the matter?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):**  
(a) Twenty nine.

(b) There were difficulties in understanding and interpreting the rules and service documents in respect of these officials as they are not governed by the Central Government rules and regulations, and since the rules and service documents relating to them were in Portuguese language.

(c) Orders have been issued for sanctioning anticipatory pension to them @75 per cent of the pensions normally admissible, pending issue of orders of Government in regard to points of interpretation of rules which are not yet clear.

**Pensions to Government Employees in Goa**

**7633. Shri Sequelra:**  
**Shri Kameshwar Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of retired Government servants in Goa who have not yet received their pensions and the

number of months for which they have not received them; and

(b) the action Government propose to take in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) 122. A statement is laid on the table of the house showing the date or the month of retirement of the officials. [Placed in Library. See No. LT-1305/67].

(b) Efforts are being made by Goa Government to dispose of these pending cases as quickly as possible.

**गैर-श्रमजीवी पत्रकारों सम्बन्धी मजूरी बोर्ड**

7635. श्री सिद्धेश्वर प्रसाद :  
श्री वी० चं० शर्मा :  
श्री रघुबीर सिंह शास्त्री :  
श्री मरण्डी :

क्या धम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गैर-श्रमजीवी पत्रकारों सम्बन्धी मजूरी बोर्ड ने अपनी सिफारिशें प्रस्तुत कर दी हैं ;

(ख) यदि हां, तो सरकार ने उन पर क्या निर्णय किये हैं ; और

(ग) इन निर्णयों को क्रियान्वित करने के लिये क्या कार्यवाही की गई ?

धम तथा पुनर्वास मंत्री (श्री हाथी) :  
(क) जी हां। गैर-पत्रकारों के मजूरी बोर्ड की रिपोर्ट 17 जुलाई, 1967 को प्राप्त हुई।

(ख) और (ग). मजूरी बोर्ड की सिफारिशों पर विचार किया जा रहा है।